

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.5368

TO BE ANSWERED ON THE 28TH MARCH, 2018

SAINIK SCHOOLS

5368. SHRI DEVJI M. PATEL:
SHRI AJAY NISHAD:
SHRI SUNIL KUMAR SINGH:
SHRI CHANDU LAL SAHU:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) whether the Government gives preference to any special region for opening of Sainik schools and if so, the details thereof along with the criteria / norms for opening of sainik schools;
- (b) whether the Government provides preference in armed forces to the students passing out from these schools and if so, the details and the provisions / criteria in this regard;
- (c) the status of proposals received from various States for establishing Sainik schools and the time by which these proposals are likely to be cleared;
- (d) whether the Union Government has earmarked / released funds for establishing Sainik schools and if so, the details thereof, State-wise along with the details of funds utilised and works undertaken under the said funds; and
- (e) whether any fund is lying pending and if so, the details thereof and the reasons therefor along with the action taken / being taken in this regard?

A N S W E R

MINISTER OF STATE (DR. SUBHASH BHAMRE)
IN THE MINISTRY OF DEFENCE

रक्षा राज्य मंत्री

(डा. सुभाष भामरे)

(a) & (b): No, Madam.

(c) Status of proposals for opening of Sainik Schools is given at Annexure-I.

(d) & (e): Sainik Schools are established on receipt of a specific request from the State Government, which is required to provide infrastructure in the form of land, educational and residential buildings, sports field etc. Government of India funds are due for release only after establishment of the Sainik Schools.

ANNEXURE-I REFERRED IN THE REPLY GIVEN IN PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 5368 FOR ANSWER ON 28.3.2018

STATUS OF PENDING PROPOSALS FOR OPENING OF NEW SAINIK SCHOOLS:

S. No.	State / UT	District	Remarks
1.	Andaman & Nicobar Islands	Diglipur, North Andaman	Site survey completed
2.	Arunachal Pradesh	Niglok Village District East Siang	“In-principle” approval accorded.
3.	Assam	Golaghat	“In-principle” approval accorded.
4.	Haryana	Jhajjar	State Government to indicate date for site inspection
5.	Jharkhand	Godda	State Government to indicate site and date for site inspection
6.	Madhya Pradesh	Muraina	Proposal Stage
7.	Madhya Pradesh	Sagar	Site survey completed
8.	Maharashtra	Chandrapur	Memorandum of Agreement signed
9.	Odisha	Sambalpur	Memorandum of Agreement signed
10.	Punjab	Gurdaspur	Site Survey completed
11.	Rajasthan	Alwar	Memorandum of Agreement signed
12.	Rajasthan	Jhunjhunu	Memorandum of Agreement signed
13.	Sikkim	West Sikkim	State Government to indicate date for site inspection
14.	Telangana	Warangal	Memorandum of Agreement signed
15.	Tripura	West Tripura	State Government to indicate date for site inspection
16.	Uttar Pradesh	Jhansi	Memorandum of Agreement signed
17.	Uttar Pradesh	Mainpuri	Memorandum of Agreement signed
18.	Uttar Pradesh	Amethi	Memorandum of Agreement signed
19.	Uttar Pradesh	Bagpat	Formal proposal is awaited from State Government
20.	Uttarakhand	Rudraprayag	Memorandum of Agreement signed
21.	West Bengal	Darjeeling	“In-principle” approval accorded.
